GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO.1294ANSWERED ON 3RD MARCH, 2016

TOLL TAX

1294. SHRI DILIPKUMAR MANSUKHLAL GANDHI: SHRI NARANBHAI KACHHADIYA: SHRI CHANDRA PRAKASH JOSHI: SHRI P.P. CHAUDHARY: SHRI ASADUDDIN OWAISI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सडक परिवहन और राजमार्ग मंत्री

- (a) whether the Government has modified the rules and issued directions to charge 10 times more toll tax from overloaded vehicles and stop such vehicles at toll plazas; and
- (b) if so, the number of vehicles on which action has been taken during the last six months, the State-wise details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Yes, Madam.
- (b) The information is being collected and will be laid on the Table of the House.
